

ITEM NO.801

COURT NO.9

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19793/2012

(Arising out of impugned final judgment and order dated 15-03-2012 in SA No. 173/2012 passed by the High Court Of Judicature At Bombay At Aurangabad)

MAHADEV & ORS.

Petitioner(s)

VERSUS

ASRABAI . & ORS.

Respondent(s)

Date : 16-08-2023 This petition was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Ankur Mittal, AOR

For Respondent(s) Mr. K. Rajeev, AOR

Mr. Uday B. Dube, AOR (Mentioned by)

Mr. Aaditya Aniruddha Pande, AOR

UPON being mentioned by counsel the Court made the following  
O R D E R

List on 26.09.2023.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER